

**BEFORE THE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE,  
AT CHENNAI**

Original Application No. 71 of 2023

Human Rights & Consumer Protection  
Cell Trust, Hyderabad.

... Applicants

-Vs-

The State of Telangana Rep. by its Chief Secretary,  
Hyderabad and Others

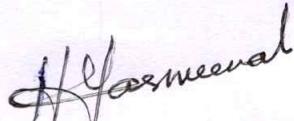
... Respondents

**REPORT OF THE IRRIGATION DEPARTMENT - R7**

<b>S.No.</b>	<b>Date</b>	<b>Description</b>	<b>Page No.</b>
1	04.02.2026	Report of the 7 <sup>th</sup> Respondent - Irrigation Department	1
2	15.05.2025	<b>ANNEXURE-I</b> Revised Preliminary Notified FTL Map	3
3	15.05.2025	<b>ANNEXURE-II</b> Revised Preliminary Notified Cadastral Map	4
4	-	<b>ANNEXURE-III</b> Joint Inspection Report on Illegal Constructions in O.A.No.71 of 2023	5

Place: Chennai

Date: 04.02.2026

  
Mrs.H. Yasmeen Ali

Standing Counsel for 7<sup>th</sup> Respondent.

**BEFORE THE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE, CHENNAI**

Original Application No.71 of 2023

Human Rights & Consumer Protection Cell Trust, Hyderabad.

...Applicant(s)

Vs

The State of Telangana Rep. by its Chief Secretary, Hyderabad and Others. ... Respondent(s)

**REPORT FILED BY THE IRRIGATION DEPARTMENT – R7**

It is to submit that the Hon'ble NGT, Chennai in its order Dt.05.09.2024 as per the report given by the district collector dated 03.08.2023 has given the opportunity to the respondents that it is open to Respondents No.10 to 12 to go before the authorities to establish their right as per provisions in the Hyderabad Metropolitan Development Authority (HMDA) Act, 2008 on the FTL boundary maps before the final notification the villagers/local public/pattadars/land owners to raise objections under Sections 11, 13 and 54 of the.

Accordingly the after representation from the Respondents in accordance with the revenue records a re-survey was conducted on Dt. 30.05.2025 along with the irrigation revenue and municipal officials and Aarvee Associates agency appointed by the HMDA for survey and Proposals were submitted to the HMDA for Re preliminary notification the Re Preliminary notification was approved and was published in the public domain Vide Lr No 613/HMDA/LPC/Sangareddy/Re-PN/Outside ORR/2025 Dt.27.06.2025.

Varra kunta HMDA Lake ID 1000/89, Bollaram Village of Jinnaram Mandal final Notification proposals will be submitted to the HMDA after following the due procedures for approval. Further measures will be initiated for restoration of the tank in coordination with Revenue, Municipal and HYDRAA after Final Notification.

This is submitted for kind information.

  
EXECUTIVE ENGINEER

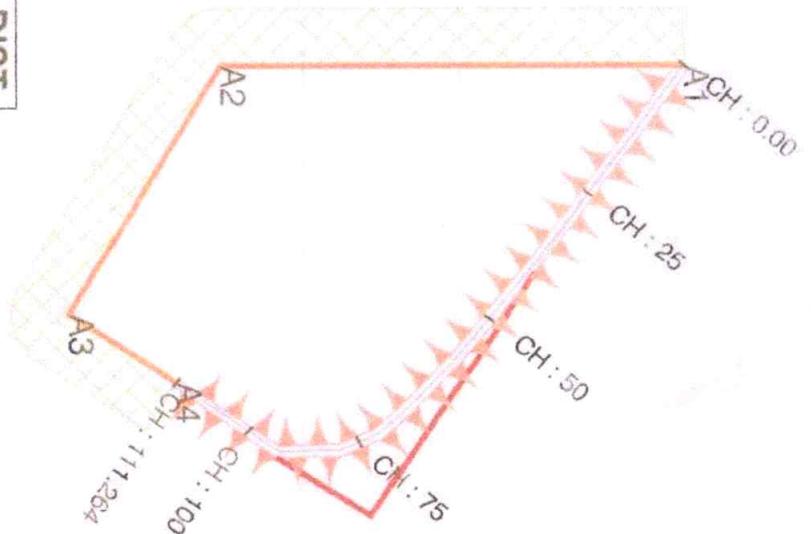
IRRIGATION DIVISION No 1, SANGAREDDY

Survey Nos Affecting under the FTL /Buffer of Varra Kunta (HMDA Lake ID 1000-89)		
Sl No	Sy No	Affected under FTL/Buffer
1	83	Affected in FTL and Bund
2	84	Partly affected in Buffer

*Rheem*

**EXECUTIVE ENGINEER**  
**IRRIGATION DIVISION No 1, SANGAREDDY**

SL.NO	Latitude	Longitude	DIST
A1	17° 32' 43" N	78° 21' 28.9" E	0.0
A2	17° 32' 40.7" N	78° 21' 29" E	72.5
A3	17° 32' 39.9" N	78° 21' 30.3" E	46.2
A4	17° 32' 40.5" N	78° 21' 30.7" E	20.2



*Official*  
A.E.S.  
Tahsildar  
Jinnaram Mandali

*MC Bouda*  
Tahsildar  
Jinnaram Mandali

Dy. Executive Engineer  
I.B. Sub-Division, Palancheru

*Prasanna*  
Executive Engineer, I&CAD  
Irrigation Division, No-1, Sangareddy

*Prasanna*  
Revenue Divisional Officer  
Sangareddy Division



**NOTE:**  
1. ALL LEVELS ARE IN METRES.  
2. FTL AS PER THE JOINT FIELD VERIFICATION OF REVENUE & IRRIGATION AUTHORITIES ON 04/07/2019

**LEGEND:**

- FULL TANK LEVEL (FTL)
- EXISTING FTL (ELLA)
- TOE LINE
- OPS CONTROL POINTS
- BLIND TOP
- BT ROAD
- CART TRACK
- ROCK / BOULDERS
- CHURCH / TEMPLE / MOSQUE
- TOMB / CHATRI / GRAVES
- BORE WELL POINT
- POWER LINE WITH POLE
- TRANSFORMER
- H-TOWER
- WATER SPREAD
- WELL
- BUILDINGS
- COMPOUND WALL
- INLET / OUTLET
- TREE
- CULVERT
- DRAIN / STREAM
- FENCINGS
- RAILWAY TRACK
- VILLAGE BOUNDARY
- SUFFER ZONE 9m FROM FTL LINE
- BOUND SHIKAM

**LAKE DETAILS:**

- 1. PRESENT WATER SPREAD AREA : 0.967 Acree
- 2. AREA OF THE TANK UPTO FTL
- 3. WATER LEVEL
- 4. FULL TANK LEVEL (FTL) : As Per Shikam Land
- 5. FULL TANK LEVEL PERIMETER : 259.057 m
- 6. BUND LENGTH : 111.264m
- 7. DATE OF SURVEY : 30-04-2025

NOTE: Survey Conducted in the presence of Irrigation & Revenue Department.

Sl	Description	Date	Signature
01	Connected As per FTL & IRL	15-05-2025	

Client: **hmda** HYDERABAD METROPOLITAN DEVELOPMENT AUTHORITY

Project: SURVEY OF LAKES IN EXTENDED HMDA AREA

The: PLAN OF VARRA KUNTA (ID - 1000-89)

ROLLNAM (D) JINNARAM (B) SANGAREDDY (D)

Scale: 1:5000

Sl	Description	Date	Signature
01	Advanced V Verge	09/05	(S-05-2025)



**JOINT INSPECTION REPORT ON ILLEGAL CONSTRUCTIONS IN THE  
TANK BED OF VARRA KUNTA (VORRE KUNTA) OF BOLLARAM VILLAGE  
OF JINNARAM MANDAL**

**Officers Present:**

1. Sri. G. Veera Reddy, Additional Collector (Revenue) Sangareddy District.
2. Sri. P.Madhusudhan Reddy, Executive Engineer, Sangareddy.
3. Sri. Ch.Ravinder Reddy, Revenue Divisional Officer, Sangareddy.
4. Sri. J. Krishna Rao, Executive Engineer, Lake Protection Committee, HMDA Hyderabad.
5. Sri. D.Ramaswamy, Dy. Executive Engineer, Patancheru
6. Sri. Dasarath Singh Rathod, Mandal Revenue officer, Jinnaram(M)
7. Sri. B.Dileep Kumar, Asst. Executive Engineer. Jinnaram Section.
8. Sri. G.Ramu, Mandal Surveyor, Jinnaram(M)

Sub:-Water Bodies- Sangareddy (Dist) - Jinnaram (M) - Bollaram (V) - Encroachment in Varra Kunta water body by Greater Infra Projects in Sy No.82 of Bollaram (V)- Hon'ble NGT (SZ), Chennai Passed orders directing the District collector to conduct enquiry on encroachment of Varra Kunta Water Body of Bollaram (V) of Jinnaram (M) and file report - committee constituted for conduct a joint inspection of the water body - Submitting the detailed enquiry report - Reg.

- Ref:- 1. Hon'ble National Green Tribunal (South Zone), Chennai, orders in the O.A. No. 71 of 2023 Dated 31.05.2023.
2. The District collector, Sangareddy order vide Proc. No. D1/949/2023 Dated 14.06.2023.

-x-x-x-x-

1. Anent to the subject cited and vide ref. 1<sup>st</sup> cited, the Hon'ble National Green Tribunal (SZ), Chennai Passed orders in O.A. No. 71 of 2023, directing the District collector, Sangareddy as well as the HMDA, Hyderabad Authority to conduct an enquiry with regard to the alleged encroachments of the Varre Kunta Water Body said to be existed in Sy. No. 82 & 83 situated at Bollaram (V) of Jinnaram (M) and a file a report on the next date of hearing of the case i.e., 04.08.2023.
2. In this regard, the District collector, Sangareddy District has instructed to the officials of the Revenue Department, Irrigation and Lake Protection Committee (HMDA) Department to conduct field inspection with reference

*Blaw*  
**Executive Engineer, IGCARD**  
Irrigatic., Division, No-1, Sangareddy

to the complaint which was filed by the petitioners, Human Rights & Consumer protection cell trusts, for fix up the FTL/Buffer of the Water Body as well as the inlet/outlet channels of the Varre Kunta of Bollaram (V) and examine the extent of the encroachment took place over the water body and submit a detailed report along with location sketch map.

3. In pursuance of the reference cited, the joint inspection team comprising officers of Irrigation, Revenue and Lake Protection committee (HMDA) department inspected the site on 04-07-2023. During the joint inspection, the committee verified the Revenue Records, Village Map as well as Survey of India Topo Sheet apart from the Field inspection. The joint inspection team has visited upper Tank i.e., Yellamma kunta of Bachupally (V & M) Medchal Malkajgiri District and lower reach tank Kudi Kuna of Bollaram village of Jinnaram Mandal of Sangareddy district. During the inspection, the committee has found the following observations,
4. On verification of Revenue Records i.e Sethwar (Permanent Register), Khasra, Sesala and Pahanies from 1970-71, 1980-81, 1982-83, 1983-84, 2002-03, 2010-11, 2014-15, it is observed that the Varre Kunta / Yarra Kunta (tank) is recorded in Sy. No. 83 as Sarkari Shikam Talab (Tank) with an extent of Ac.0.38 Gts. As per verification of the Sethwar and Pahanies reflects that the total extent Sy. No. 83 is pote kharab (i.e unfit for cultivation) and no assessment (Land Revenue) was levied. The officers of the concerned revenue have recorded their remarks/Sharas in column no 30 of Pahani every year as Sy. No. 83 is Padava (un cultivable) and the same is covered with Yerra kunta shikam and the supervisory officers i.e., Girdawars and Tahsildars had also certified the same in their remarks/sharas at column no 31 and 32 of pahani in every year record. On the other side, the Sy. No. 82 is recorded as Patta land with an extent of Ac.8-28 Gts., and in this extent, no pote kharab was recorded. As it is a total cultivable land with an extent of Ac.8-28Gts with an assessment of Rs.60.00/- as land Revenue in all the Pahanies.
5. Further, on observation of REVENUE MAP there is no indication or mark or noting of Yerra Kunta or any water bodies either in Sy. No. 82 (Patta) or in Sy. No. 83 (Government) of Bollaram (V).

6. Further, on verification of the Survey of India Topo-Sheet No. E44M6 (56 K/6), there is no tank/lake/Water body is indicated in the topo sheet at respective location coordinates. Further, it is observed that a stream from the upper source i.e., Yellamma Kunta of Bachupally (V) of Medchal Malkajgiri District to the lower tank i.e., Kudi Kunta of Bollaram (V) of Sangareddy District is indicated passing through the Sy. No. 82 of Bollaram (V). During the field inspection, it is observed that the stream/Nala alignment is slightly changed with the topo sheet alignment due to urbanization and construction of drainage in ANRICH industrial layout.
7. During the field inspection, It is observed that the Government has allotted an extent of Ac.162.00Gts. of Government land in Sy No 81 & 84 to A.P. State Non-resident Indian Investment Corporation (ANRICH) layout for the development of industries vide Permit No. 2677/16P2 /H/83 Dated 29.01.1993. The Sy. No. 83 which is Shikam of Varre Kunta /Yerra Kunta was also covered in the Anrich company and which is later allotted the same to a private company in which there is one pre-fabrication unit and one industrial gas unit existed and there are no remains of water body is traced.
8. The Patta land in Sy no 82 was bounded on three sides (except east) by the Government land in Sy. No. 81 and 84 of Bollaram Village which were allotted to ANRICH Industrial Layout. The allottee on the west side of Sy. No. 82 (Patta) have constructed a compound wall to safeguard his Patta land, it may be cause to natural rain water flow impounded in the low laying area of in Sy. No. 82 (Private Patta Land) of Bollaram (V).
9. Further, as per the verification of irrigation records, no amount has been spent for any type of construction or development over the said Vorre Kunta/ yerra kunta. No amount was sanctioned by the Government of Telangana in the Mission Kakatiya Program (Development of tanks program by Telangana Government).
10. Further, The Irrigation Department officials stated that the Varre Kunta (Vorre Kunta) is a preliminary notified lake by HMDA Lake

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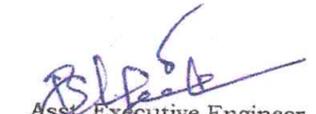
Protection Committee and published in the HMDA website in public domain on 27/02/2018 with Lake ID: 1000/89. As per the FTL map, the survey of the lake was conducted on 10.02.2017 and the FTL area of Varra Kunta is fixed up for Ac.2.871 and as per the cadastral map uploaded in the HMDA website, the tank is partly covered in the Sy. No. 81 and 84 of Bollaram (V) which is not certified by the Revenue Department officials. Hence, the cadastral map which is uploaded in the website is tentative.

11. During the inspection, the Mandal Surveyor, Jinnaram Mandal reported that the said lake Shikam is in Sy. No. 83 Ext: Ac.0.38 Gts as per revenue records. Further, Irrigation Department officers are fixed the FTL points as per available map in the HMDA-Lakes Public Domain with Lake ID No. 1000-89. Upon fixing of FTL points, it is observed that the FTL points are falling in the Sy. No. 82 of Bollaram (V) which is a Private Patta land.
12. Further, The Villagers/Local Public/ Pattadars/ land owners can raise objections U/s 11, 13 and 54 of HMDA Act 2008 on the FTL boundary maps before the final notification.
13. During the inspection, it is observed that the upper reach tank Yellamma kunta of Bachupally (V) has no weir to the said Yellamma kunta and no outlet has observed for the upper tank. At present, there is no cultivable ayacut under the tank. The overflow may be passing through open drains and reach downstream tank of Kudi kunta of Bollaram which is nearly 750 to 800 Meters away from Yellamma kunta. In between, As per Revenue Records, there was a small kunta i.e., Varre Kunta/ yerra Kunta in Sy. No. 83, Porambok sarkari Talab. But due to allotment to Anrich industrial layout and construction of factories over the said Sy. No. 83 way backs in the 1990's, the remains of said Varre kunta not traceable on the ground.
14. On the day of inspection, the team observed that there are no traces to identify the Varre Kunta (Vorre Kunta) or Yerra kunta of Bollaram (V). Further, on verification of Google extracts since 2012, the water impounded in Sy No. 82 and the team opined that the impounding of

Water in the Sy. No. 82 of Bollaram Village may be due to the construction of the structures due to Urbanization on the west side of Sy No 82 and also due to the raising of ground for development and laying of roads for the ANRICH industrial layout.

15. In view of the above findings, the committee is of the opinion that the petitioner might have relied only upon Google Maps, which indicates water impounding in Sy no 82 is not supported either by Revenue Maps, Revenue Records or by Survey of India Topo sheet. Further, as per Survey and Revenue Record, the said tank which was actually recorded in Sy no 83 and covered with Anrich industrial layout as well as in industries and it may be not be possible to restore, since it was covered by industries in the 1980/90's. Further, it is evident that, there is no obstructions to the natural flow/NALAs from upper tank are reaching to the lower tank and it is reaching through drainages constructed in the Enrich industrial layout.

  
Mandal Surveyor  
Jinnaram Mandal

  
Asst. Executive Engineer  
Irrigation Section Jinnaram

  
Tahsildar  
Jinnaram Mandal

  
Dy. Executive Engineer  
Irrigation Sub-Division.no.5  
Patancheru

  
Executive Engineer  
Irrigation Division.No.1  
Sangareddy

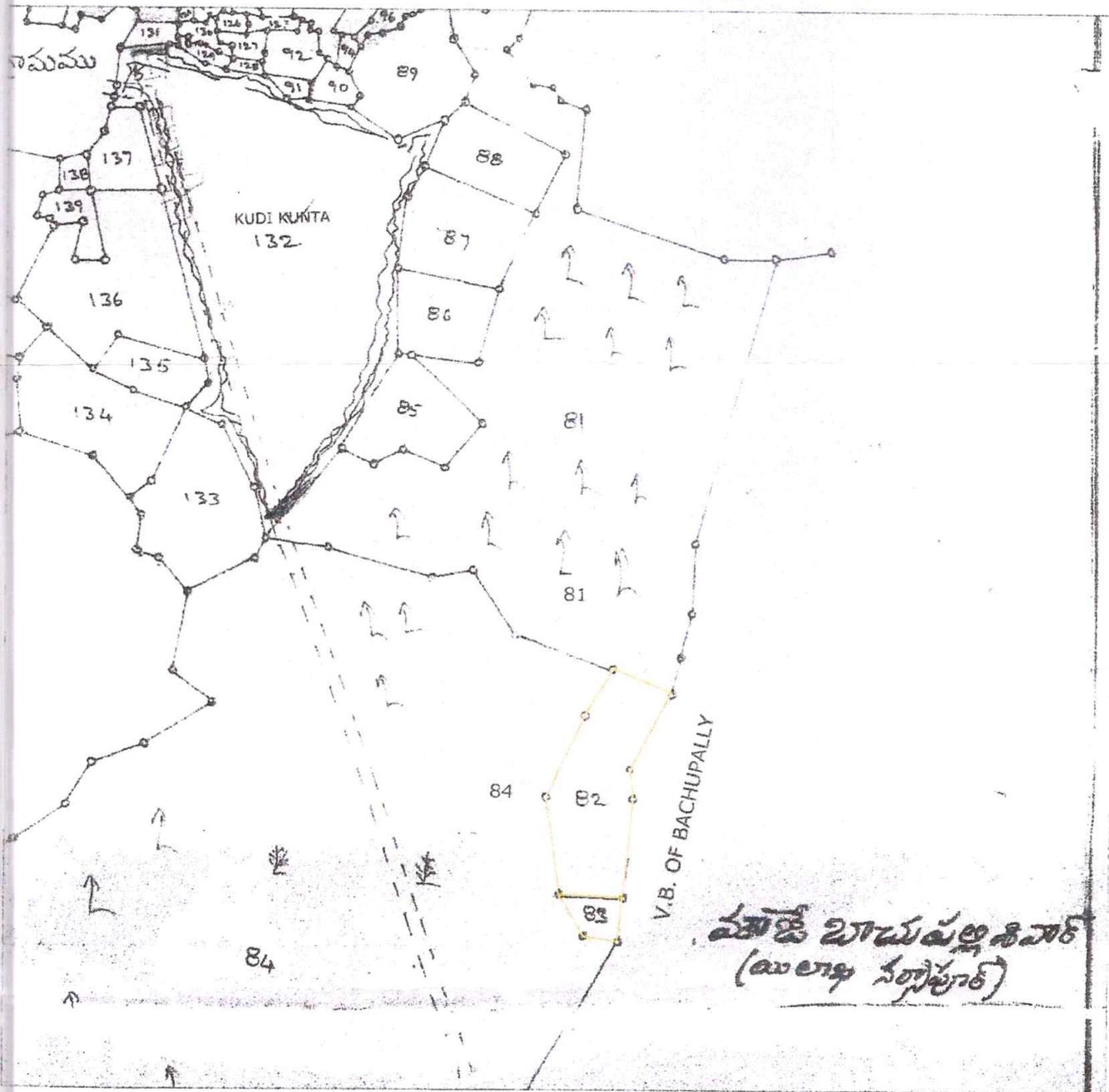
  
Executive Engineer  
Lake Protection Committee, HMDA  
HMDA

  
Revenue Divisional Officer  
Sangareddy Division

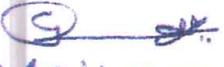
  
Additional Collector (Revenue)  
Sangareddy District

  
Executive Engineer, I&CAD  
Irrigati.. Division, No-1, Sangareddy.

IRRIGATION MAP SUPERIMPOSED ON REVENUE MAP  
IN Sy.No. 82 & 83 OF  
BOLLARAM ( V ) , JINNARAM ( M ) , SANGAREDDY Dist.



మాజీ బాచుపల్లి సీవర్  
(అలాగే నల్లపూర్)

  
MS Jinnaram

  
Tahsildar,  
Jinnaram Mandal

  
DEE/SD-5/PTC

  
DEE/SD-5/PTC

  
Executive Engineer, I&CADD  
Irrigation Division No.1, Sangareddy



  
Executive Engineer, I&CADD  
Irrigatic.. Division, No-1, Sangareddy.

TOPOSHEET 56-K-06 SHOWING DETAILS OF SY.NOS.82 & 83 OF  
BOLLARAM (V), JINNARAM (M), SANGAREDDY (D)

KUDI KUNTA,  
BOLLARAM (V),  
JINNARAM (M),  
SANGAREDDY (D)

SY.NO82 & 83 OF  
BOLLARAM (V),  
JINNARAM (M),  
SANGAREDDY (D)

YELLAMMA KUNTA, BACHUPALLY (V),  
QUTHBULLAPUR (M), RANGA REDDY  
(D)

Executive Engineer, I&C  
Irrigatic., Division, No-1, Sangareddy.

Executive Engineer, I&C  
Irrigation Division No-1, Sangareddy

*B. S. Reddy*  
11/11/2008

Bollaram Industrial Area

Pradargash Colony

Bachupally

Chimmi

BM 57510

(11)